

हैवी इंजीनियरिंग कारपोरेशन, हटिया के मजदूरों को स्थायी बनाना

3354. श्री कडिषा मुंडा : क्या उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या हैवी इंजीनियरिंग कारपोरेशन, हटिया के मस्टर रोल के मजदूरों को, जो विगत दो से चार वर्षों से काम कर रहे हैं, अब तक स्थायी नहीं बनाया गया है; और

(ख) यदि हां, तो उन्हें स्थायी संविदा श्रमिक कब तक बनाये जाने का प्रस्ताव है और यदि इसमें विलम्ब हुआ है तो उसके क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नांडिस) :

(क) हैवी इंजीनियरिंग कारपोरेशन में मस्टररोल के मजदूरों को कम्पनी में खपाने (अबसात्र) के लिए प्रवन्धकों तथा मान्यता प्राप्त यूनियन ने स्थायी रूप से खपाने की कुछ शर्तें तय की थीं। मस्टर रोल के वे मजदूर जो इन शर्तों को पूरा करते थे, कम्पनी में ले लिए गए हैं। इस समय हैवी इंजीनियरिंग कारपोरेशन में मस्टर रोल का कोई कर्मचारी नहीं है।

(ख) प्रश्न नहीं उठता।

Discussions with Mr. Z. A. Phizo

3355. SHRI S. KUNDU:

SHRI NIHAR LASKAR:

SHRI D. B. CHANDRE
GOWDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister had discussions with Mr. Z. A. Phizo in London; and

(b) if so, the outcome of the discussions?

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THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). At the request of Shri A. Z. Phizo, a meeting took place between the Prime Minister and Shri Phizo on the 14th June, 1977.

Before agreeing to meet him, the Prime Minister had made it clear that issues relating to Nagaland being an internal matter, could not be discussed with Shri Phizo unless he accepted that Nagaland was part of India and Nagas were its citizens. During the discussions on the 14th June, 1977 in London, Shri Phizo did not indicate any change in his thinking on these basic issues. The Prime Minister, therefore, reiterated the Government's stand and no issues relating to Nagaland were discussed.

Excesses committed by the Management of Singareni Colliery

3356. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state:

(a) whether attention of Government has been drawn to the excesses committed by the management of Singareni Colliery in Andhra Pradesh on the miners during emergency;

(b) whether Government are considering to institute a thorough inquiry into the excesses committed; and

(c) whether the retrenched workers are reinstated?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Government have received a letter alleging certain excesses by the management of the Singareni Collieries Co. Ltd. which is under the Government of Andhra Pradesh during the Emergency. According to information received the allegations have been looked into and it is found that the specific cases of dismissal mentioned in the letter were normal disciplinary cases. These dismissed employees have also since been reinstated on appeal.